

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. : 1157 /HCLSC/NLA-II/2017

Bilaspur, dated : 06/ 04 /2017

To,

The Registrar Genral,
Hon'ble High Court of Chhattisgarh,
Bilaspur.

Sub. : National Lok Adalat on 08-04-2017.

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On subject cited above, it is submitted that High Court Legal Services Committee, Bilaspur, is going to organize a National Lok Adalat on 08-04-2017 (Saturday) at the High Court premises, Bilaspur from 11.00 a.m. onwards, as approved by Hon'ble the Chief Justice / Patron-in- Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

Approximately 400 cases of M.A.C., F.A., S.A., Cr.A., W.P.L. will be taken up in the aforesaid National Lok Adalat.

Hon'ble the Chief Justice has been pleased to constitute four benches of National Lok Adalat as shown Below :-

NATIONAL LOK ADALAT BENCHES ON 08/04/2017 (SATURDAY)

BENCH No. 1:-	Hon'ble Mr. Justice Goutam Bhaduri.
(Court Hall No. : 06)	Ms. Sharmila Singhai, Advocate (Member), Lok Adalat.
BENCH No. 2:-	Hon'ble Mr. Justice P. Sam Koshy.
(Court Hall No. : 14)	Shri Pramod Kumar Verma, Sr. Advocate (Member), Lok Adalat.
BENCH No. 3:-	Hon'ble Mr. Justice Chandra Bhushan Bajpai.
(Court Hall No. : 04)	Shri Vinay Kumar Harit, Sr. Advocate (Member), Lok Adalat.
BENCH No. 4:-	Hon'ble Mr. Justice Sanjay Agrawal.
(Court Hall No. : 07)	Shri Y. C. Sharma, Advocate (Member), Lok Adalat.

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(Jaideep Garg)
Additional Registrar (Judicial)-cum-Secretary
Chhattisgarh High Court Legal Services Committee,
Bilaspur